

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 124**

**CP No. 110/Chd/Hry/2022**

**IN THE MATTER OF**

**Smt. Bhupinder Vohra & Ors.**

...

**Appellants**

**Versus**

**Hyline Logistics Pvt. Ltd. & Ors.**

...

**Respondents**

**Under Section: 58(3) & 59, CA 2013**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

**Court Officer**